

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 13

COMP.APPL/ 604/2022 CA 537/2022 CA 538/2022 CA 238/2022 CA 93/2021 CA 640/2022 MA 2988/2019 MA 3845/2019 CA 511/2020 CA 102/2021 IA 1739/2021 CA 181/2022 CA 190/2022 CA 396/2021 CA 328/2022 CA 382/2021 CA 62/2022 IA 16/2021 CA 1192/2020 MA 3002/2019 CA 417/2022, CA 647/2022, CA 645/2022 in CP/3638(MB)2018

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH(Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **20.01.2023**

NAME OF THE PARTIES: - **Union of India V/s Infrastructure Leasing & Financial Services Ltd**

Appearance (via video-conference):

For Applicant – CA 417	:	Counsel Mr. Aditya Bapat a/w Adv. Hamd Bhati i/b Junnarkar & Associates
For Applicant – CAs 62&396	:	Adv. M. S. Bhardwaj
For Applicant – CA 647	:	Niharika Aggarwal and Ashish Mishra (DMD Advocates)
For R2 – CA 417	:	Adv. Cheryl Fernandes and Madhur Arora i/b AZB & Partners
For Applicant – CAs 604, 181, 190 & 16	:	Mr. Animesh Bisht, Ms. Drishti Das and Ms. Roma Bhojani i/b Cyril Amarchand Mangaldas
For R4 – CA 190	:	Mr. Ranjit Prakash and Mr. Dipanshu Krishan
For R5 – CA 190	:	Mr. Abhinav Raghuvanshi and Ms.

Sanya Gangar

For R16 – CA 190 : Advocate Gaurav Sharma

For R14 – CA 396 : Mr. Abhineet Sharma i/b Parinam Law Associates

For R17 – CA 396 : Mr. Gaurav Sharma, Ms. Rajnni Kuttyy i/b Avyuktaa Legal

For R21 & R22 – CA 396 : Adv. Chirag Bhavsar i/b Vis Legis Law Practice, Advocates

For Yes Bank – CA 102 : Adv Fatima Fernandes i/b Samvad Partners

For R18 – CA 396 : Shardul Singh a/w Hamza Lakhani i/b India Law Alliance

For R3 – IA 1739 : Adv Suyesha Kakarla i/b M/s Apex Law Partners

For R13 – CA 396 : Amir Arsiwala a/w Adv. Kavisha Shah i/b KDS Law Associate

For Applicant – CA 1192 : Mr. Ashish Kamat a/w Mr. Animesh Bisht, Ms. Drishti Das and Ms. Roma Bhojani i/b Cyril Amarchand Mangaldas

For Respondent – CA 328 : Mr. Ashish Kamat a/w Mr. Animesh Bisht, Ms. Drishti Das and Ms. Roma Bhojani i/b Cyril Amarchand Mangaldas

For R19 – CA 396 : Preet Chheda

For R1 – CA 396 : Mr. Ashish S. Kamat a/w Mr. Kuber Dewan, Ms. Neeharika Aggarwal i/b DMD Advocates

For the Applicant – CA 238 : Ms. Pooja Thorat, Advocate

For R20 – CA 396 : Piyush Deshpande

For Respondent – CAs 640, 382 & 102 : Mr. Animesh Bisht, Ms. Drishti Das and Ms. Roma Bhojani i/b Cyril Amarchand Mangaldas

For ILFS – MAs 2988, 3845,

511 & 1739 : Mr. Animesh Bisht, Ms. Drishti Das and
Ms. Roma Bhojani i/b Cyril Amarchand
Mangaldas

For the Applicant – CA 537 : Mr. Shiraz Rustomjee, Advocate

For Applicant – CA 647 : Adv. Ms. Fereshte Sethna a/w Kuber
Dewan, Adv Neeharika Aggarwal, Adv
Abhishek Tilak and Adv Ashish Mishra
i/b DMD Advocates

For Cube Highways and
Infrastructure II Pte. Ltd. : VP Singh, Aditya Jalan, Vanya Chhabra,
Sherna Doongaji

For the Applicant – CA 382 : Mr. Krishnan Venugopal, Sr. Advocate

For Applicant – MA 3002 : Mr. Devesh Juvekar, Ms. Kavita Brid
Chavan, Ms. Unnati Vijay, Ms. Honey
Chandnani i/b Rajani Associates

For Union of India : Mr. Aditya Sikka a/w Ms. Vasudha
Vijaysheel

Section 241-242 of the Companies Act, 2013

ORDER

CA 238/2022

Ld. Counsel for the Applicant and Ld. Counsel for the Union of India are present. List this matter on Board on 23.01.2023, for further consideration and hearing. Registry is directed to retain the position of this matter High on Board on the adjourned date.

CA 382/2021

List this Company Application on Board on 25.01.2023, for further consideration and hearing. Registry is directed to retain the position of this matter High on Board on the adjourned date.

CA 1192/2020 CA 328/2022 CA 537/2022

List these Company Applications on Board on 30.01.2023, for further consideration and hearing. Registry is directed to retain the position of this matter High on Board on the adjourned date.

COMP.APPL/ 604/2022 CA 538/2022 CA 93/2021 CA 640/2022 MA 2988/2019 MA 3845/2019 CA 511/2020 CA 102/2021 IA 1739/2021 CA 181/2022 CA 190/2022 CA 396/2021 CA 62/2022 IA 16/2021 MA 3002/2019 CA 417/2022, CA 647/2022, CA 645/2022

List these matters on Board on 15.02.2023, for further consideration and hearing. Registry is directed to retain the position of this matter High on Board on the adjourned date.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Vedant Kedare

Sd/-

JUSTICE P.N. DESHMUKH
Member (Judicial)